

Preventing sex selective abortions

1158. SHRIMATI BRINDA KARAT:

SHRI BHAGWATI SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) how may Medical Professionals have been prosecuted for sex selective abortions under PNDT Act, since May, 2001, State-wise;

(b) whether there have any convictions and if so, the number of convictions thereof; and

(c) what steps Government are taking to prevent sex selective abortions?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) and (b) As per information available as on 31.10.2005, 330 court cases are pending in various courts. Final prosecution has been awarded in one case in Punjab. However, the court released the doctor on probation with a bond of Rs. 10,000/-, for a period of one year. As per the provisions of the Pre-conception and Pre-natal Diagnostic Techniques Act, 1994, the issue was taken by the State Government with the Punjab Medical Council which has suspended the registration of the accused for a period of 5 years. Similarly, in three other cases where the charges have been framed by the courts, the State Medical Council has suspended their registration for a period of five years or till the decision of the Honorable Court.

(c) Under the provisions of the Pre-conception & Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, District Appropriate Authorities & District Advisory Committees have been constituted to monitor the implementation of the Act at district level.

- Ministry of Health & Family Welfare has undertaken training of trainers from State Judicial Academies to train lower judiciary on this issue.
- National Inspection and Monitoring Committee has also been reconstituted in March, 2005 which undertakes periodical visits to the districts to see the implementation of the provisions of the Act.
- The national Surveillance Cell for strengthening the capabilities of the Appropriate Authorities in apprehending the offenders is being set up.
- A number of activities to create awareness on the issue are being undertaken which include sensitizing organizations working against sex selection, involvement of the medical professionals, religious/spiritual leaders to spread the message, requesting police Training Academies and schools to include the issues in

their curriculum of their training, telecasting TV spots on private satellite channels and the Doordarshan and involvement of elected representatives in creating awareness etc.

Fund allocation for curbing various diseases

1159. PROF M.M. AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are contemplating to formulate schemes and programmes for controlling Cancer, T.B., AIDS, Hepatitis B, Asthama, etc.

(b) if so, the details of such schemes and programmes; and

(c) the details of funds allocated, released and actually utilized for implemetation of the schemes during the last three years and till date?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The Government is implementing National Programmes for control of communicable and non-communicable diseases. The major Disease Control Programmes include the National Vector Borne Disease Control Programme, the National Leprosy Elimination Programme. Revised National TB Control Programme, National AIDS Control Programme, National Blindness Control Programme and National Cancer Control Programme.

(c) A Statement is enclosed.

Statement

Allocation and expenditure under major disease control programmes during last three years and current year

(Rs. in Crore)

S.No.	Schemes	2002-03		2003-04		2004-05		2005-06	
		Alloc.	Exp.	Alloc.	Exp.	Alloc.	Exp.	Alloc.	Exp.*
1.	Natioanal Leprosy Eradicatoin Programme	75.00	74.96	74.00	50.11	55.00	42.26	41.75	8.53
2.	National Vector Borne Disease Control Programme	235.00	206.61	245.00	198.88	269.00	212.17	348.45	70.28
3.	National Blindness Control Programme	86.00	84.59	86.00	85.51	88.00	86.64	89.00	34.45
4.	National Tuberculosis Control Programme	115.00	96.75	115.00	117.83	125.00	133.63	186.00	114.25
5.	Natoonal AIDS Control Programme	225.00	241.04	225.00	231.88	259.00	404.50	533.50	300.35
6.	Cancer Control Programme	60.00	47.14	54.00	24.19	59.00	62.85	69.00	20.78

*figures upto 15th November, 2005